

under NHDP Phase-III on BOT (Toll) Basis. 330 kms in Tripura is to be upgraded under SARDP-NE on Engineering Procurement Contract basis. Tripura Government has given its consent to the Ministry's proposal to 4-lane of NH-44 in stages as under:-

- i. Churaibari-Chakmaghat Section two lane first, followed by another two lane by the side of it.
- ii. Chakmaghat- Udaipur Section four lane in one stage.
- iii. Udaipur-Sabroom Section two lane first, followed by another two lane by the side of it. NH 44 is kept in traffic worthy condition within the availability of funds.

Constructing 20 Km. road per day

2085.SHRI DHARAM PAL SABHARWAL: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether Government is considering a proposal to construct 20 km. road per day;
- (b) if so, the details thereof;
- (c) whether Built-Operate-Transfer (BoT) model have failed to generate interest in many sectors;
- (d) if so, whether Government is considering new proposal to replace BoT model; and
- (e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH): (a) and (b) Yes, Sir. Concerted efforts are being made for finalizing the work plan for award of projects on the basis of viability and inter-se priority. It is planned to complete four-laning of about 3165 km of National Highways and award of projects for a length of 9800 km during 2009-2010.

(c) to (e) No, Sir. The projects which fail to attract bids under Build, Operate and Transfer (BOT) Toll are restructured to improve viability. Further alternate modes of implementation under BOT Annuity is also adopted.

Documents required for obtaining driving licence

2086.SHRIMATI JAYA BACHCHAN: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether Government has issued a notification listing documents that are necessary for obtaining a driving licence;
- (b) if so, the details of documents required to be furnished for obtaining a driving licence;
- (c) whether the documents like voter ID cards have not been considered as sufficient ID proof;